



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.07.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 09.07.2026 & 10.07.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1528 of 2025 (With Defects)	Bank of Baroda Vs. Amit Prakash Gupta & Ors. With	Ashish Verma	Amit Agrawal Karan Pratap Singh Alina Merin Mathew Sana Jain-R1 Amol Vyas-R2 Prabhansh Sharma- R3
2.	Comp. App. (AT) (Ins) No. 1547 of 2025	Satyendra Prasad Khorania Vs. Amit Prakash Gupta & Ors. With	Amol Vyas	Amit Agrawal
3.	Comp. App. (AT) (Ins) No. 1813 of 2024	Amit Prakash Gupta, Suspended Director of U.N. Automobiles Pvt. Ltd. Vs. Bank of Baroda & Anr.	Amit Agrawal	Ashish Verma
4.	Comp. App. (AT) (Ins) No. 2253 of 2024	REC Ltd. (Formerly Known as Rural Electrification Corporation Ltd.) Vs. Global Metal & Energy Pvt. Ltd.	Ramakant Rai	Jatin Sehgal Rashmi Raj Rohil Malham Anju Agarwal

5.	Comp. App. (AT) (Ins) No. 285 of 2025	Bank of India Vs. Ideal Movers Pvt. Ltd.	Karan Gandhi	Priyata Chakraborty Sayatani Banerjee
6.	Comp. App. (AT) (Ins) No. 902 of 2025 & I.A No. 7962 of 2025	Payal Agarwal Vs. Anil Kohli Resolution Professional of K V Aromatics Pvt. Ltd. & Ors. With	Bharti Nawlani	Abhishek Anand Avrojoyoti Chatterjee Siddharth Sangal Richra Mishra- R2 Harish Taneja Parul- R3&4
7.	Comp. App. (AT) (Ins) No. 903 of 2025	Payal Agarwal Vs. Anil Kohli Resolution Professional of K V Aromatics Pvt. Ltd. & Ors.	Bharti Nawlani	Abhishek Anand Avrojoyoti Chatterjee Siddharth Sangal Richra Mishra- R2 Harish Taneja Parul- R3&4
8.	Comp. App. (AT) (Ins) No. 98 of 2026	Vishvas Power Engineering Services Private Limited Through Its Authorised Signatory Vs. DK Associates (Through Its Proprietor) Dinesh Tarachand Tejwani	Partho Sarkar	Ashish Pyasi
9.	Comp. App. (AT) (Ins) No. 2339 of 2024	Royale King Fashions Pvt. Ltd. Vs. S D Retail Ltd. & Anr.	Satwinder Singh	Honey Satpal
10.	Comp. App. (AT) (Ins) No. 911 of 2024 (With Defects)	E.R Textiles Ltd. Vs. Annappoorani Textiles Pvt. Ltd.	Vikramarth S. Chand Gaurav H. Sethi	Gokulakrishnan Rony John Shwetank Nigam

11.	Comp. App. (AT) (Ins) No. 1446 of 2025 & I.A. No. 5584 of 2025 (With Defects)	Kubera Solutions Pvt. Ltd. Vs. Medulance Healthcare Pvt. Ltd.	Himanshu Tyagi	Prashant Pakhiddey Manav Gill
12.	Comp. App. (AT) (Ins) No. 823 of 2023	Anoop Kumar Srivastava Vs. Neerav Bhatnagar & Ors.	Siddharth Bhatli Khyati Jain	Anuj Chauhan Hritik-R2 Rajat Sinha-R1 Anand Singh Sengar- R4
13.	Comp. App. (AT) (Ins) No. 871 of 2026 & I.A. No. 3440 of 2026 (With Defects)	Amtex Infrastructure Vs. Dil Jit Singh Ahluwalia and Ors. With	Shaswati Parhi	Angad Alhuwalia Ritika Harplani- R1 Abhishek Parmar- R2 Jeetender Gupta Kushagra Gupta- for Suspended Director
14.	Comp. App. (AT) (Ins) No. 718 of 2026	Surendra Singh Pilkhwal Vs. Dil Jit Singh Ahluwalia & Ors. With	Jeetender Gupta	Abhishek Parmar- for R2, RP Angad Alhuwalia Ritika Harplani- R1
15.	Comp. App. (AT) (Ins) No. 852 of 2026 & I.A. No. 3367 of 2026	DTH Masters Manufacturing Pvt. Ltd. Vs. Diljit Singh Ahluwalia & Ors.	Milan Singh Negi	Angad Alhuwalia Ritika Harplani- R1 Abhishek Parmar- R2 Jeetender Gupta Kushagra Gupta- for Suspended Director
16.	Comp. App. (AT) (Ins) No. 2001 of 2025 & I.A. No. 7821 of 2025	Hoganas India Pvt. Ltd. Vs. Singhal Sintered Pvt. Ltd.	Himanshu Satija	Jeetender Gupta Abhay Saran

17.	Comp. App. (AT) (Ins) No. 2008 of 2025	Surendra Singh Pilkhwal Vs. Devendra Umrao, RP, Opulent Infradevelopers Pvt. Ltd. & Anr.	Jeetender Gupta	Abhishek Parmar- R1
18.	Comp. App. (AT) (Ins) No. 92 of 2026	REC Limited Vs. Poena Power Development Ltd.	Uday Khare	Ritesh Kumar Siddharth Josh
19.	Comp. App. (AT) (Ins) No. 1387 of 2023	Shiv Seth & Ors. Vs. Subhash Kumar Kundra	Raghav Bimal	Honey Satpal-R1
20.	Comp. App. (AT) (Ins) No. 1828 of 2024	Jeju Metals Pvt. Ltd. Vs. Sumit Binani	Bharat Sood	Arjun Asthana Shalini Basu
21.	Comp. App. (AT) (Ins) No. 1761 & 1762 of 2025	Prem Lata Yadav & Anr. Vs. Rathi Tmt Saria Pvt. Ltd., Through Ajit Kumar, RP & Ors.	S. Shishir	Abhishek Anand Karan Kohli- RP Niti Jain Mahima Arora- R2 Manisha Chaudhary Shravan Chandrashekhar- R3

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar